

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4075

ANSWERED ON:03.05.2007

IOC BUSINESS WITH PAKISTAN

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): whether Indian Oil Corporation proposed to open passage to Pakistan with its petrochemicals and base oils used for making lubricants;

(b): if so, the details thereof;

(c): whether the Government has taken or proposes to take any steps in this regard; and

(d): if so, the details thereof along with the reaction of the Pakistan Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (d): Indian Oil Corporation Limited is pursuing export of petrochemical products, particularly purified Terephthalic (PTA) to Pakistan. The proposal involves transport of PTA by road and by rail in containers across Wagha Border. The matter has been taken up by IOC with Government of India and with the High Commissioner of Islamic Republic of Pakistan, In March 2006, Government of Pakistan had permitted Pakistan State Oil (PSO) to import 10 TMT, Group H Lube Oil Base Stock (LOBS) from Indian Oil Corporation Limited (IOC) on a one time basis.